## REGENT GRANITO (I) LIMITED

List of Claims received from Government during commencement of Liquidation process - as on 21.05.2021.

Last date of submission of claim 17.10.2020

Sr.No.	Name of Creditor	Category	Form	Date of Claims		A A	Remarks		
					Principle	Interest	Penalty	Total	
1	State Tax officer (2), Office of The Assistant Commissioner of State Tax, Unit-26, Himmatnagar, Near Bus Station, Himmatnagar - 383 001.	ос	*C"	15.10.2020	43,93,08,180.00	82,12,75,091.00	126,69,35,294.00	2,52,75,18,565.00	Demand Notices/Revision Orders for the year 2006-07, 2012-13,2013-14,2014-15,2015-16,2016-17,2017-18. & Old claim was on 07.02,2019.
2	The Assistant Commissioner of Central Goods & Service Tax, Division - Himmatnagar, Sector - 10A, Near CH-3 Circle, Gandhinagar.	ос	"B"	12.10.2020	10,15,53,662.00	1,25,33,804.00	4,37,72,521.00	15,78,59,988.00	Earlier the claims was made on 23.05.2019 10.01.2020 831.05.2020 respectively. Amount of Claims coverd - Non Payment/Short Payment of Central Excise Duty from June-2014 to June-2017.
3	The Incharge Assistant Commissioner of Commercial Tax Office ( Audit) - LGSTO-140, DGSTO-2, No. 1416, 4th Floor, Adichunchanagiri Building, Vijayanagar, Banglore - S60 040.	oc	*8"	13.05.2019	0.00	1,38,564.00	20,79,621.00	22,18,185.00	Demand for F.Y. 2014-15 & 2015-16.
4	The Incharge Assistant Commissioner of Commercial Tax Office ( Audit) – DGSTO- 2.4, No. 642, 2nd Floor, Pioneer Plaza, Kenchenahalli Main Road, Rajarajeshwarinagar, Banglore- 560 040.	ос	"8"	20.05.2019	92,669.00	30,090.00	TAX -62539.00	1,85,298.00	Reassessment for F.Y. 2006-07 & 2008-09
5	The Commercial Tax Office ( Audit) - 2.1, DVO-2, No. 642, 1st Floor, Pioneer Plaza, Kechenahall Main Road, Rajarajeshwari Nagar, Banglore - 560 098.	ос	"8"	20.05.2019	10208.00 (VAT)	0.00	0.00	10,208.00	Reassessment for F.Y. 2009-10.
6	The Deputy Commissioner of Commercial Tax Office ( Audit) - 2.1, DVO-2, No. 642, 1st Floor, Pioneer Plaza, Kechenahalli Mair Road, Rajarajeshwari Nagar, Banglore - 560 098.	oc.	*в"	01.10.2020	56,07,586.00 (VAT) & 6,71,416.00 (CST)	includes	IND GAUD	62,79,002.00	Reassessment for F.Y. 2014-15. & Old claims was made on 06.05.2019 & 13.05.2019.

7	The Deputy Commissioner of Commercial Tax Office ( Audit) - 2.1, DVO-2, No. 642, 1st Floor, Pioneer Plaza, Kechenahalli Main Road, Rajarajeshwari Nagar, Banglore - 560 098.	ос	"B"	07.10.2020	3,43,480.00 (VAT) & 1,41,936.00 (CST)	includes	0	4,85,416.00	Reassessment for F.Y. 2010-11. & Old claim was on 13.05.2019
8	The Asst. Commissioner of Income Tax, Morbi Circle, "Aaykar Bhavan" 8A-National Highway, At-Lalpar, Morbi - 363 642.	ос	"B"	17.03.2020	2,04,38,250.00	99,35,977.00	0	3,03,74,227.00	Demand Notice for F.Y. 2007-08,2008-09, 2013-14 & 2014-15.
9	Shri, M Sasikumar, Assistant Commissioner (ST), (FAC), Mettupalayam Road Assessment Circle, Coimbator - 641 018.	other Stk.Hol	"G"	07.11.2020	37,06,541.00	60,679.00	0.00	37,67,220.00	CST Assessment from 2014-15 to 2017-18 & VAT desk audit orders 2013-14
11	The Commercial Tax Office ( Audit) - 2.1, DVO-2, No. 642, 1st Floor, Pioneer Plaza, Kechenahall Main Road, Rajarajeshwari Nagar, Banglore - 560 098.	oc oc	*C"	06.04.2021	2,75,879.00	82,623.00	0	5,42,349.00	Reassessment for F.Y. 2009-10, 2015-16 & 2016-17.

TOTAL AMOUNT OF CLAIMS OF RS.

2,72,92,40,458.00

IP Reg. No. 7 \* IBBI|IPA-002| \* \* IBBI|IPA-002| \* 10-N00283| 7 2017-18| 00 10841

CS Arvind Gaudana Resolution Professional